1	2	3	4
9.	Gulendi	12.06	2.47
10.	Piplait Lift	11.34	9.69
11.	Olwara Lift	9.70	4.68
12	Kareli	9.14	3.62
13	Karal	26.12	4.80
14.	Hindloi	12.23	2.92

[Translation]

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## Poisonous Elements

DR. MADAN PRASAD JAISWAL: 2195. SHRI RAM TAHAL CHAUDHARY :

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are aware that the poisonous elements of chemical pesticides used in foodgrains have resulted in serious health hazards;
- (b) if so, whether any study has been conducted in this regard and if so, the findings thereof; and
- (c) the steps taken by the Government to minimise the impact thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Pesticides registered under Insecticides Act, 1968, after evaluation and efficacy, are restrictively used in grain storage for prophylactic and curative treatments against stored grain pests. Studies conducted by various research institutions have revealed that the residues of pesticides, when used at recommended doses and interval do not pose any health hazard.

- (c) Steps being taken to minimise the harmful effect of chemical pesticides on foodgrains include:
  - (1) Spraying of recommended insecticides on grain bags as prophylactic measures.
  - (2) Not spraying directly on foodgrains or mixing with foodgrains.
  - (3) Carrying out proper aeration of treated foodgrains before issuing them for consumption.

[English]

## Irrigation Projects

2196. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

- (a) whether the foreign banks, International Financial Institutions and NABARD have sanctioned funds during 1997-98 for executing some medium and major irrigation projects in the country; and
  - (b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) During 1997-98 only Overseas Economic Cooperation Fund (OECF), Japan has sanctioned an amount of Yen 7760 Million (Approx. Rs. 265 crores) for "Rengali Major Irrigation Project", Orissa for which an agreement was signed in December, 1997. Details of funds sanctioned by NABARD for executing major & medium irrigation projects are being collected and will be laid on the Table of the House.

## **Hvdel Power Projects**

- 2197. SHRI RAMPAL SINGH: Will the PRIME MINISTER be pleased to state:
- (a) the ongoing small hydel power projects in the hilly areas:
  - (b) the present status of each project; and
- (c) the number of small hydel power projects likely to be completed by the end of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) Ministry of Non-Conventional Energy Sources deals with small hydro power projects upto 3 MW station capacity. So far, 216 small hydro power projects with an aggregate capacity of 155.38 MW have been installed in the country and 208 SHP projects aggregating to 230.40 MW are ongoing. These projects are located both in the hilly areas as well as in the plains. Out of these, the Ministry of Non-Conventional Energy Sources is supporting 82 demonstration SHP projects aggregating to 96.37 MW in 19 States & UTs. Project-wise details of ongoing small hydro power projects in hilly areas under the MNES Subsidy Scheme is given in the attached Statement. 19 of these SHP projects are likely to be completed during the current financial year.